

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

REGISTRATION (OA) NO. 336/87

Pradeep Kumar Nigam applicant
VersusChairman, Central Board of Direct
Taxes, New Delhi/another ... Respondent

CONNECTED WITH

1. REGISTRATION (OA) NO. 335/87

K.M. Srivastava applicant.

Versus

Chairman, Central Board of Direct
Taxes, New Delhi/another Respondents.

A N D

2. REGISTRATION (OA) NO. 365 /87

Km. Sumeeta Srivastava ... applicant.

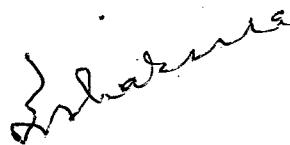
Versus

Chairman, Central Board of Direct
Taxes, New Delhi/another. ... Respondents

Hon'ble D.S. Misra, A.M.

Hon'ble G.S. Sharma, JM.

(Delivered by Hon'ble D.S. Misra)

For orders see our judgment passed in OA no.
335/87 (K.M. Srivastava Vs. Chairman, Central Board
of Direct Taxes, New Delhi and another).


J.M.



A.M.